

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. RAJIV KALRA

IA 86103/2019, 91286/2019, in Petition(s) for Special Leave to Appeal (C) No(s). 33032/2018

RASHTRIYA KISAN MAZDOOR SANGHATHAN (REGD) **Petitioner(s)**

VERSUS

THE STATE OF UTTAR PRADESH & ORS.	Respondent (s)
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IA No. 86103/2019 - CLARIFICATION/DIRECTION
IA No. 91286/2019 - CONDONATION OF DELAY IN FILING THE SPARE
COPIES)

Date : 11-12-2019 These matters were called on for hearing today.

For Petitioner(s)

Mr. Arjun Harkauli, AOR
Mr. Prateek Garg, Adv.

For Respondent(s)

Mr. Rohit K. Singh, AOR
Ms. Anshruta Maheshwari, Adv.

Mr. Vikas Mehta, AOR
Mr. Apoorv Khator, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Appearance: Ld. Counsel is present on behalf of petitioner.

Ld. Counsel is present on behalf of respondents.

Service of notice is complete qua respondent No.2 but no one has entered appearance on his behalf.

Four weeks' time, as last chance is given to respondent No. 1 to file counter affidavit. After expiry of four weeks', list the matter before the Hon'ble Court.

RAJIV KALRA
Registrar